

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.673/MP/2025

Subject : Petition seeking regulatory compliance by issuing direction to National Load Dispatch Centre, the Central Agency under Regulation 17 of the CERC (Terms and Condition for Renewable Energy Certificates for Renewable Energy Generation) Regulations, 2022 to allowing the Petitioner to trade Renewable Energy Certificate issued to the Petitioner against self-consumption of electricity at its co-generation facilities.

Petitioner : Simbhaoli Power Private Limited (SPPL)

Respondents : National Load Despatch Centre (NLDC) & Ors.

Date of Hearing : **12.2.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri D. D. Chopra, Sr. Advocate, SPPL
Ms. Chandni Bhatia, Advocate, SPPL
Shri Sanyam Agarwal, Advocate, SPPL
Shri Shailesh Verma, Advocate, SPPL
Shri Gajendra Sinh Vasava, NLDC

Record of Proceedings

During the hearing, the learned senior counsel for the Petitioner and representative of the Respondent, NLDC, concluded their respective arguments. Accordingly, the matter was reserved for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)